

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**SHRI JYOTI KUMAR TRIPATHI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/172/KOB/2024 IN IA(IBC)/49/KOB/2022 in IBA/51/KOB/2019
SECTION	REG 15(1)(b) OF IBBI
NAME OF PARTIES	RAJU PALANILKUNNATHIL KESAVAN (LIQUIDATOR) IN THE MATTER OF TRIVANDRUM INTERNATIONAL HEALTH SERVICES LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	RAJU PALANILKUNNATHIL KESAVAN (LIQUIDATOR)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

29 April 2024

O R D E R

IA(IBC)/172/KOB/2024 IN IA(IBC)/49/KOB/2022 in IBA/51/KOB/2019

This is an IA bearing No. 172/KOB/2024 in IA(IBC)/49/KOB/2022 filed by the Liquidator of M/s Trivandrum International Health Services Limited under Regulation 15(1)(b) of the IBBI (Liquidation Process) Regulations, 2016 to place on record the 8th quarterly progress report for the quarter ended on 31.03.2024.

Learned Liquidator, Mr. Raju Palanilkunnathil Kesavan appears through virtual mode.

The said 8th quarterly progress report of the Liquidator is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/172/KOB/2024 is **allowed and disposed of**. No order is called for.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**